HIGH COURT OF DELHI: NEW DELHI

No.R-43/RG/DHC/2020 Dated: 15.04.2020

OFFICE ORDER

SUBJECT: SUSPENSION OF FUNCTIONING OF DELHI HIGH COURT TILL 03.05.2020

Pursuant to Order No.40-3/2020-DM-1(A) dated 14.04.2020 issued by the Government of India regarding continuance of lockdown upto 03.05.2020 and in continuation of this Court's Office orders No.373/Estt./E1/DHC dated 23.03.2020 and No.194/RG/DHC/2020 dated 25.03.2020, Hon'ble the Administrative and General Supervision Committee of this Court has been pleased to order that the functioning of the High Court of Delhi shall continue to remain suspended till 03.05.2020 on same terms.The arrangements qua mentioning and hearing of urgent matters by this Court through videoconferencing shall continue as before. However, the number of Benches, hearing matters through videoconferencing, would be increased further.

All the pending matters listed before this Court (including the courts of Registrars and Joint Registrars) during the period from 16.04.2020 to 02.05.2020 would stand adjourned as under:-

S. No.	Date already fixed	New Date of Hearing
1	16.04.2020 (Thursday)	16.06.2020 (Tuesday)
2	17.04.2020 (Friday)	17.06.2020 (Wednesday)
3	18.04.2020 (Saturday)	18.06.2020 (Thursday)
4	20.04.2020 (Monday)	19.06.2020 (Friday)
5	21.04.2020 (Tuesday)	20.06.2020 (Saturday)
6	22.04.2020 (Wednesday)	22.06.2020 (Monday)
7	23.04.2020 (Thursday)	23.06.2020 (Tuesday)
8	24.04.2020 (Friday)	24.06.2020 (Wednesday)
9	25.04.2020 (Saturday)	25.06.2020 (Thursday)
10	27.04.2020 (Monday)	26.06.2020 (Friday)
11	28.04.2020 (Tuesday)	27.06.2020 (Saturday)
12	29.04.2020 (Wednesday)	29.06.2020 (Monday)
13	30.04.2020 (Thursday)	30.06.2020 (Tuesday)
14	01.05.2020 (Friday)	01.07.2020 (Wednesday)
15	02.05.2020 (Saturday)	02.07.2020 (Thursday)

By Order

Sd/-(Manoj Jain) Registrar General

Endst. No. R-44-76/RG/DHC/2020

Dated: 15.04.2020

Copy forwarded for information & necessary action, if any, to:-

- 1. The Secretary General, Supreme Court of India, New Delhi
- 2. The Registrar Generals of all the High Courts in India.
- 3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
- 4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
- 5. The Secretary, Bar Council of India, New Delhi

- 6. The Secretary, Bar Council of Delhi, New Delhi
- 7. The Secretary, Supreme Court of India Bar Association, New Delhi
- 8. The Secretary, Delhi High Court Bar Association, New Delhi
- 9. All District & Sessions Judges, Delhi.
- 10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
- 11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with therequest to circulate the Office Order to all the Principal Judges, Family Courts.
- 12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
- 13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
- 14. The Commissioner of Police, Delhi Police, Delhi.
- 15. The Director (Academics), Delhi Judicial Academy, Delhi.
- 16. The Director of Prosecution, CBI, Block No. 3, IInd Floor, CGO Complex, Lodhi Road, Delhi.
- 17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
- The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
- 19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
- 20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
- 21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
- 22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
- 23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
- 24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
- 25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
- 26. Joint Registrar-cum- Secretary to Hon'ble the Chief Justice/ All Registrars/OSDs/Coordinator (DIAC).
- 27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/Assistant Registrar (Library)/Joint Director (IT).
- 28. The Deputy Registrar-cum-P.A. to Registrar General.
- 29. Private Secretaries to all Hon'ble Judges.
- 30. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
- 31. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
- 32. Copy to be displayed on the Notice Board.
- 33. Guard file.